COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 310 OF 2017

Dated: 24th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Reliance Infrastructure Limited Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Stutu Kishan for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>28.11.2018.</u>

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

ts/mk